GOVERNMENT OF MEGHALAYA LAW (B) DEPARTMENT

NOTIFIC ATION

Dated Shillong, the 11th July, 2025

No. LJ (B) 68/2012/71 –In exercise of the powers conferred by sub-section (2) of section 14 of the Bharatiya Nagarik Suraksha Sanhita, 2023, the Governor of Meghalaya hereby appoints Shri. F.B. Basan, MCS, Additional Deputy Commissioners as the Additional District Magistrate within South West Khasi Hills District, with immediate effect until further orders.

Sd/-

(Cyril V.D. Diengdoh, IAS), Commissioner & Secretary to the Govt. of Meghalaya, Law Department

Memo No. LJ (B) 68/2012/71-A, Copy forwarded to:

Dated Shillong, the 11th July, 2025

- 1. The Deputy Commissioner, South West Khasi Hills District, Mawkyrwat with reference to your letter No. SWK/JUD.15/2012/73 Dt. 20.06.2025.
- 2. The Director of Printing & Stationery, Meghalaya, Shillong for publication of Notification in the Meghalaya Gazette.
- 3. Personnel & A.R. (A) Department for information.
- 4. DEO (Data Entry Operator) Law (A) Department for uploading the Notification in the Law Department

By order etc.,

Sanny

Deputy Secretary to the Govt. of Meghalaya, Law (B) Department.